GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1358 TO BE ANSWERED ON 23.11.2016

EMPLOYMENT FOR MINORITY COMMUNITY

1358. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of total minorities (community-wise as well as percent of total employees) employed in the Central Government as on date;
- (b) the community-wise details of steps taken by the Government to increase the representation of minorities in Central Government; and
- (c) whether the above steps have resulted in any increase in the representation of minorities and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (c): To increase representation of minorities in the Central Government, Department of Personnel and Training (DoPT) has issued necessary guidelines to Ministries / Departments of Central Government, Public Sector Enterprises, Public Sector Banks and Financial Institutions, quasi-Government organizations, autonomous bodies etc. and all appointing authorities, to give special consideration to minorities in recruitment, under the Prime Minister's New 15 Point Programme for the welfare of minorities (PM's New 15-PP), vide DoPT's Office Memorandum dated 08.01.2007.As per data made available and collated by the DoPT, the total number of Group A, B, C and D minority employees in 16 Central Ministries / Departments as on 31.03.2016, was 9,20,641 (including 14,644 employed during 2015-16). The data on recruitment of minorities in Central Government shows steady increase in the representation of minorities from 6.24% in the year 2011-12 to 8.56% in 2014-15 (for 79 Central Ministries / Departments). Community-wise details, in respect of employment of minorities in Central Government, are not available.
